

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3406
ANSWERED ON:24.08.2006
MERGER OF VAYUDOOT WITH INDIAN AIRLINES .
Pallani Shamy Shri K.C .

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) The amount of compensation paid so far on the merger of Vayudoot with the Indian Airlines;
- (b) Whether there is any proposal to extend the moratorium on payment of compensation to Vayudoot;
- (c) If so, the details and the reasons therefor; and
- (d) The steps taken for timely payment of compensation and for the settlement of all the dues?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) : Out of a total dues of Rs.138.31 crores of Vayudoot Limited, a sum of Rs.135.20 crores has already been paid to the creditors.
- (b),(c) and (d): At present there is a moratorium on the payment of dues upto 30th September, 2006. Details are awaited from some creditors for making the payment of balance amount and it is expected that all dues would be cleared by 30th September, 2006.